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Vacation Court, (Criminal)  
Ramanathapuram.

**VACATION COURT BAIL LIST**

**13.05.2021**

Sl. No	Cr.M.P. No.	Type of Petition	Cr.No.and Police Station	Section of Law U/s	Name of the Accused	Name of the Counsel (Tvl)
1.	11/2021	B	150/2021, Kenikarai P.S.,	294(b), 323, 302 IPC	Alagumalai @ Annamalai and 2 others	K.R.M. Karunaivel Pandian
2.	16/2021	B	246/2021, Paramakudi Town P.S.,	4(1)(a), 4(1)(i), 4(1-A) TNP Act	Arasakumar	S. Chellamani
3.	52/2021	B	180/2021, Bazaar P.S.,	397,448, 459 IPC	Dawood	S.J.Shiek Ibrahim
4.	53/2021	B	83/2021, Thirupalaikudi P.S.,	379 IPC and 21(4) Mines and Minerals Act	Gunasekaran @ Gunasegaran and 1 others	G.Dinesh Raj
5.	54/2021	B	107/2021, Kenikarai P.S.,	147, 148, 294(b),324,307, 506(ii) IPC and 25(1) (A) Arms Act	Ramesh @ Kuruvi Ramesh	K.R.M.Karunaivel pandian
6.	55/2021	B	149/2021, Uchipuli P.S.,	302, 147, 148, 342, 109 IPC	Manoharan and 2 others	K.R.M.Karunaivel pandian
7.	56/2021	B	181/2021, Uchipuli P.S.,	380 IPC	Prabu	K.Muthuduraisamy
8.	57/2021	B	54/2021, CSCID - Ramanathapuram	6(4) of TNSC (RDSCS) Order 1982 r/w 7(1) (a)(ii) of EC Act	Veeramani	Deva.Manoharan Martin
9.	58/2021	B	55/2021, CSCID- Ramanathapuram	6(4) of TNSC (RDSCS) Order 1982 r/w 7(1) (a)(ii) of EC Act	Subramani	T.Muneeswaran
10	59/2021	B	55/2021, CSCID – Ramanathapuram	6(4) of TNSC (RDSCS) Order 1982 r/w 7(1) (a)(ii) of EC Act	Vigneshwaran	G.Dineshraj
11	60/2021	B	80/2021, Chathirakudi P.S.,	302, 393 IPC	Muthuraj@ Muthurasu	S.Shanmuganathan
12	61/2021	B	202/2021, Sayalkudi P.S.,	379 IPC and 21(1) Mines and Minerals (Development & Regulation) Act	Senthilkumar	T.Muneeswaran
13	62/2021	B	204/2021, Sayalkudi P.S.,	379 IPC and 21(1) Mines and Minerals (Development & Regulation) Act	Murugan and 1 another	T.Muneeswaran

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14.	63/2021	B	294/2021, Sayalkudi P.S.,	379 IPC and 21(1) Mines and Minerals (Development & Regulation) Act	Murugan and 1 another	M.Kaleeswaran
15.	64/2021	B	118/2021, Keelathuval P.S.,	174(3)Cr.P.C @ 306 IPC	Muthukumar and 1 another	J.Udhuman
16.	21/2021	AB	267/2021, Kenikarai P.S.,	379 IPC and 21(1) Mines and Mineral Act	Arun @ Arunkumar	T. Murugan
17	24/2021	AB	1/2021, DCB Ramanathapuram	406, 420 IPC	Guru Kaleeswaran and 2 others	S. Chellamani
18	26/2021	AB	47/2021, T.U. Mangai P.S.,	294(b), 354(D) IPC and 4 of W.H. Act	Saravanakumar	S. Malaikani
19	51/2021	Intervenor	47/2021, T.U. Mangai P.S.,	294(b), 354(D) IPC and 4 of W.H. Act	Kusela Bharathi	S.Murugaboopathi
20	31/2021	AB	167/2021, Paramakudi Taluk P.S.,	147, 148, 294(b), 324, 379 (NH) and 506(ii) IPC	Nagarajan and 5 others	A. Manoharan
21	34/2021	AB	45/2021, Mandalamanickam P.S.,	294(b), 324 and 506(ii) IPC r/w 4 of W.H. Act	Nethaji @ Nethaji Bose	A.Ravichandran Ramavanni
22	35/2021	AB	47/2021, Mandalamanickam P.S.,	147, 148, 294(b), 323, 324, 307, 506(ii) IPC r/w 4 of W.H. Act	Mari @ Mariselvam and 7 others	A.Ravichandran Ramavanni
23	40/2021	AB	200/2021, Mudukulathur P.S.,	147, 148, 341, 294(b), 324, 353, 506(ii) IPC	Sureshkumar and 5 others	A. Manoharan
24	41/2021	AB	187/2021, Mudhukulathur P.S.,	294(b), 447, 323, 506(i) IPC and 4 of W.H. Act	Pandi and one another	C.N. Tamilarasan
25	44/2021	AB	138/2021, Sayalkudi P.S.,	147, 148, 341, 294(b), 324, 307 IPC	Samsammal and 2 others	K.R.M. Karunaivel Pandian
26	65/2021	Intervenor	138/2021, Sayalkudi P.S.,	147, 148, 341, 294(b), 324, 307 IPC	Althaf Hussain	R.Karunanidhi
27	45/2021	AB	93/2021, Thondi P.S.,	153(A)(1)(a), 153 (B) (1)(a), 295(A), 298 IPC r/w 67 of IT Act-51G	Annadurai	N. Balaj
28	66/2021	AB	97/2021 B1 Town P.S Ramanathapuram	448,294(b),324, 307 IPC and 4 of W.H Act	Muthu Murugan	M.Venkatesh

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29	67/2021	AB	192/2019 Kenikarai P.S	147,148,387,353, 294 (b) 506(ii) IPC and 3 of TNPPDL Act, 20 and 30 of Arms Act 1959	Tharavai @ Arunkumar	S.Shanmuganathan
30	68/2021	AB	117/2021 Kenikarai P.S	294(b),323, 506(ii) IPC and 4 of W.H.Act	Peeskutti @ Muniasamy and one another	S.Shanmuganathan
31	69/2021	AB	11/2020 DCB Ramanathapuram	465,468,471,420 r/w 120 (b) IPC	Sathick Batcha	S.J. Sheik Ibrahim
32	70/2021	AB	48/2020 DCB Ramanathapuram	465,468,471,408, 420 IPC	Susaimanickam	K.R.M.Karunaivel Pandian
33	71/2021	AB	16/2021 DCB Ramanathapuram	294(b), 406, 420, 506(ii) r/w 120 (b) IPC	Manickam	S.Mohankumar
34	72/2021	AB	16/2021 DCB Ramanathapuram	294(b),406,420, 506(ii) r/w 120 (b) IPC	Jesu	S.Mohankumar
35	73/2021	AB	146/2021 Erwadi Dharga P.S	379 IPC r/w 21(1) Mines and Minerals Act	Subramani	A.Ramalingam
36	74/2021	AB	24/2020 AWPS Paramakudi	294(b),323,498(A) 506(ii) IPC and 4 of W.H. Act	Balamurugan	S.J. Sheik Ibrahim
37	75/2021	AB	204/2021 Paramakudi Town P.S	323, 354 r/w 4 of W.H. Act	Chittrakannan	A.Ramalingam
38	76/2021	AB	168/2021 Paramakudi Taluk P.S	147,148,294(b),323, 324,326, 506(ii) IPC	Venkatesan and 9 others	S.Chellamani
39	78/2021	AB	125/2021 Nainarkovil P.S	294(b),323,506(ii)IPC and 4 of W.H.Act	Boominathan and 2 others	S.Krishnamoorthi
40	79/2021	AB	103/2018 Muthukulathur P.S	3(a), Explosive substances Act 1908 r/w 120(b) IPC	Ramaiya	A.Ramalingam
41	80/2021	AB	94/2021 Kadaladi P.S	294(b),506(i) IPC and 67 of IT Act	Vilvadurai	K.R.M.Karunaivel Pandian

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42	81/2021	AB Amendment	32/2021 Mandalamanickam P.S	294(b),324, 506(ii) IPC and 4 of W.H.Act	Kaleeswaran and 2 others	A. Manoharan
43	48/2021	C	213/2020, Erwadi Dharga P.S.,	302 IPC	Devakumar	S.J. Sheik Ibrahim
44	82/2021	C	01/2021, AWPS- Keelakarai P.S.,	354A, 506(i) of IPC and 67A of IT Act	Pasupathi	S.J.Shiek Ibrahim
45	83/2021	C	154/2021, Uchipuli P.S.,	399 IPC	Prabakaran	S.Piranavanathan
46	84/2021	C	139/2021, Abiramam P.S.,	341, 353, 506(ii) IPC and 3 of TNPPDL Act and r/w 109, 120(b), 212 of IPC	Shanmugavel and 2 others	K.Gunasekaran
47	85/2021	C	139/2021, Abiramam P.S.,	341, 353, 506(ii) IPC 3 of TNPPDL Act @ 341, 353, 506(ii) IPC and 3 of TNPPDL Act r/w 109, 120(b), 212 of IPC	Vadivel	K.Gunasekaran